

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5579  
ANSWERED ON:29.04.2010  
AGRA CANTT. RAILWAY STATION  
Ramshankar Dr.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether keeping in view the large number of foreign tourists visiting Agra, the cleanliness of Agra Cantt. railway station is below desired standard;
- (b) if so, the reaction of the Railways thereon and the steps taken in this regard;and
- (c) the measures initiated by the Railways to check the nuisance created by beggars at the said railway station?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a): No Madam.

(b): With a view to maintaining and improving the standard of cleanliness at Agra Cantt. railway station, contractors for mechanized cleaning, conservancy, garbage disposal and rag picking have been awarded. Regular inspection as well as surprise checks are conducted for monitoring the level of cleanliness and remedial measures are taken wherever deficiencies are noticed.

(c): Begging in trains and Railway premises is an offence under the provision of section 144 of the Railways Act, 1989. Regular drives are being conducted in the Railway premises at Agra Cantt. Railway Station and offenders prosecuted as per the law.